

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-329
CP -128/241/242/ND/2019

IN THE MATTER OF:

Isith Prakash Energy
V/s
Nugreen Energy Pvt Ltd and Ors

....Applicant

....Respondent

SECTION

Under Section 241-242

Order delivered on 09.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

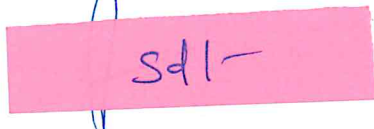
PRESENT:

For the Applicant : Adv. Vaibhav Mishra, Adv. Ramesh Agg.
For the Respondent : Adv. Vaibhav Srivastava, Adv. Saira P.
Adv. Atif Inam for R-5, Adv. Sughandha Anand for R-6

ORDER

Ld. Counsels for both the parties have put in appearance and pray for adjournment..
List the case on 14.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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